

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 839
TO BE ANSWERED ON 02.12.2021**

NOMINATION OF MEMBERS IN MINORITY INSTITUTIONS

839. KUNWAR DANISH ALI:

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) the number of institutions like Minority Commission, Central Waqf Council, Central Haj Committee, Maulana Azad Foundation etc. functioning under the Ministry;
- (b) whether Members of Lok Sabha are nominated in these institutions and if so, the details of MPs of 17th Lok Sabha nominated therein;
- (c) whether some seats are still vacant in these institutions;
- (d) if so, the reasons therefor; and
- (e) the time by which the nominations are likely to be made therein?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (e): The institutions under the administrative control of the Ministry of Minority Affairs are : (i) Haj Committee of India (HCoI); (ii) Central Waqf Council (CWC); (iii) National Waqf Development Corporation; (iv) Maulana Azad Education Foundation; (v) National Commission for Minorities; (vi) National Minorities Development & Finance Corporation and (vi) Dargah Khawaja Saheb, Ajmer. Out of the said institutions, Lok Sabha Members are nominated in two institutions namely CWC, New Delhi and Haj Committee of India, Mumbai, As per Section 9 (2) of the Waqf Act, 1995, the Central Government is to appoint two Members of Parliament (from amongst Muslims) from Lok Sabha as Members for Central Waqf Council. Further, as per Section 4(i), of the Haj Committee Act, 2002, two members of Lok Sabha are to be nominated by the Speaker Lok Sabha from among its Muslim Members to be members of Haj Committee of India. Posts falling vacant and filling up of said posts is an ongoing process and the same is done as per provisions of concerned Acts and policies of the Government.
